

forwarded to the State Governments in June, 1986 for necessary action. So far as information is available, the Andhra Pradesh Government established the Andhra University of Health Science in April, 1986 whereas the Tamil Nadu Government established the Dr. M.G.R. Medical University in September, 1987. Both these Universities are autonomous Statutory bodies. Their functions include maintenance of uniform standards of medical education, coordination between various educational and training institutions of the modern and Indian systems of medicine, nursing and other para medical training, to improve the standards of medical education and Research, etc.

Price Adjustment Clause for N.T.C. Contractors

831. SHRI H.N. NANJE GOWDA: Will the Minister of TEXTILES be pleased to state:

(a) whether the contractors for civil works engaged by NTC (WBABO) Limited, Calcutta from time to time are given 'price adjustment clause' as practised by the Reserve Bank of India and other Government departments;

(b) if not, the reasons therefor; and

(c) whether some of the contractors of the corporation have been asking for the same?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) and (b). There is no 'Price adjustment clause' in the terms of civil contracts entered into by NTC (WBAB&O) Ltd. Calcutta. Instructions have been issued by NTC (Holding Company) to invariably follow local PWD pattern in matters relating to the effect of rise in costs of material used by the contractors in civil works, while keeping in view the actual terms of the contract.

(c) One of the civil contractors has been asking for price escalation on RBI formula for

the completion of unfinished portion of civil construction work in the Bengal Fine Spinning and Weaving Mills No. 2. NTC has not agreed to this request.

Losses in National Textile Corporation (WBABO) in 1988-89

*834. SHRI ATISH CHANDRA SINHA: Will the Minister of TEXTILES be pleased to state:

(a) the losses incurred by the National Textile Corporation (WBABO), Calcutta, during 1987-88 and 1988-89;

(b) whether the losses for the year 1988-89 have substantially increased as compared to the losses incurred by the subsidiary during 1987-88; and

(c) if so, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) The net loss incurred by NTC (WBABO) Ltd., Calcutta, during 1987-88 and 1988-89 is given below:

<i>Year</i>	<i>Rs. in crores</i>
1987-88 (Audited)	28.16
1988-89 (Provl.)	30.82

(b) and (c). No, Sir. There has only been marginal increase in the losses during 1988-89 (Provisional) as compared to the losses incurred during the previous year. This marginal increase in losses is mainly due to increase in cotton cost, drop in utilisation levels in spinning, power cuts, excess labour force, absenteeism and inadequate modernisation etc.

Dog Bite Cases

*835. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of dog bite cases reported to the various hospitals in Delhi during each of the last three years;

(b) the State-wise and year-wise number of dog bite cases and the number of deaths reported on this account;

(c) the total expenditure incurred on treatment, hospitalisation including cost of rabies vaccine imported/sera, year-wise, in the country during the above period; and

(d) the annual expenditure incurred on extermination of stray dogs in Delhi and elsewhere for the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). The number of dog bite cases reported to various hospitals in Delhi during 1986-88 are:

1986	1987	1988	
Safdarjang Hospital	10,708	10,972	10,775
Dr. Ram Manohar Lohia Hospital	3,529	3,456	3,415
Lok Nayak Jaiprakash Narain Hospital	352	356	359
MCD hospitals/PHCs/dispensaries	16,357	16,254	21,318

Information on State-wise and Year-wise number of dog bite cases and number of deaths reported on this account is being collected and will be laid on the table of the Sabha. Also the information on the total yearly expenditure incurred on treatment, hospitalisation including cost of rabies vaccine imported/sera, in the country during the

above period is being collected and will be laid on the table of the Sabha.

The annual expenditure incurred by Municipal Corporation of Delhi and New Delhi Municipal committee on extermination of dogs is given as under:-

1986	1987	1988
Rs. 5,73,516	Rs. 7,55,791	Rs. 7,67,712

The information in respect of the States and other Union Territories is being collected and will be laid on the table of the Sabha.

Award so far; and

(b) the steps being taken by Government in this regard?

[Translation]

Implementation of Palekar Award

*836. SHRI KUNWAR RAM: Will the Minister of LABOUR be pleased to state:

(a) the details of newspapers in Bihar which have not implemented the Palekar

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) and (b). The State Government is the authority responsible for implementation of the Palekar Award under the provisions of the Working Journalists and Other Newspaper Employees (Condi-